

(c) the total expenditure incurred on them so far ?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) No separate allocation has been made for this purpose. A sum of Rs. 1,25,000/- has however, been provided for promotion of education and learning of Hindi abroad during the year 1955-56:

(b) No professors have been sent during this period;

(c) Does not arise.

**Dr. Rama Rao:** May I know whether any amount is being spent for any other Indian language for a similar purpose ?

**Dr. M. M. Das:** So far as my information goes, 'No'.

**Dr. Rama Rao:** May I know why this special expenditure out of national funds for one language in the country ignoring other languages ?

**Dr. M. M. Das:** The hon. Member knows that it is the national language.

**Mr. Speaker:** The hon. Member, perhaps, knows that Hindi has been accepted as the national language.

**Dr. Rama Rao:** May I know whether article 343 says that Hindi is the official language of the Union and not the national language and by saying that it is the national language you are bringing it into contempt ?

**Mr. Speaker:** Order, order. He is arguing the matter.

**सेठ गोविन्द दास :** क्या मंत्री महोदय को यह बात मालूम है कि यू० एन० ओ० में चार भाषाओं का उपयोग होता है : अंग्रेजी, फ्रांसीसी, रूसी और स्पेनिश, और हम लिए क्या इस बात का कोई प्रयत्न किया जा रहा है कि हिन्दी को भी वहाँ पर रखा जा सके, क्योंकि यह चौतीस करोड़ मनुष्यों की राष्ट्र-भाषा है और करीब अठ्ठारह करोड़ आदमी इसको बोलते हैं ?

**प्रतिरक्षा संगठन मंत्री (श्री त्यागी) :** बे कहेंगे कि पहले पार्लियामेंट में तो हिन्दी कर लो ।

**Mr. Speaker:** Order, order. Let the hon. Minister reply.

**Dr. M. M. Das:** I will be very happy to reply to that question if the hon. Member gives notice.

**Shrimati Renu Chakravartty:** May I know on what items the Rs. 1,25,000 that has been allotted to which the hon. Minister has referred will be expended ? We are not sending any professors.

**Dr. M. M. Das:** Last year also Rs. 50,000 were sanctioned. The money was spent on three items, presentation of Hindi books to the institutions of those countries, the payment of salaries to the teachers and giving of prizes to good Hindi students. Those schemes have been continued in the present year also and our respective Missions in those countries will send fresh schemes which will be considered by Government.

**सेठ गोविन्द दास :** क्या माननीय मंत्री जी को मालूम है कि जहाँ तक नोबल प्राइज़ का सम्बन्ध है, वहाँ पर दुनिया की करीब करीब सब भाषाओं की पुस्तकें पेण की जा सकती हैं ? क्या सरकार इस बात का प्रयत्न करेगी कि हिन्दी भी वहाँ पर शामिल कर दी जाय और हिन्दी भाषा की भी पुस्तकें नोबल प्राइज़ के लिए रखी जा सकें ?

**Dr. M. M. Das:** So far as my experience goes, long before the country became independent one of the Indian writers got the Nobel Prize, writing in an Indian language. So, I do not think there is any bar.

**Seth Govind Das:** It was an English translation.

**Shri Kamath:** Seth Govind Das, will be eligible.

#### Education Minister's Absence

\*586. **Shri H. N. Mukerjee:** Will the Minister of Education be pleased to state:

(a) whether any arrangement was made for holding charge of his Ministry during his recent absence abroad; and

(b) if so, who was so in charge ?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**  
(a) Yes, Sir.

(b) Dr. Syed Mahmud.

**Shri H. N. Mukerjee:** May I know what were the reasons for not permitting a Deputy Minister appointed during the recess to do what was obviously his job, namely, deputising for the Minister in the latter's absence ?

**The Deputy Minister of Education (Dr. K. L. Shrimall):** The Deputy Minister had just taken over and it was proper that a more experienced Minister of Cabinet rank should have been put in charge.

**Mr. Speaker:** It was a question of internal arrangement.

### Retrenchment of Civilian School Masters

\*587. **Shri Keshavleng :** Will the Minister of Defence be pleased to state :

(a) whether notices of discharge or termination of services have been served on a large number of Civilian School Masters ;

(b) if so, how many have been served with such notices ;

(c) what is the duration of service rendered by most of them ; and

(d) whether any representation has been made requesting the withdrawal of such notices and if so with what results ?

**The Minister of Defence Organization (Shri Tyagi):** (a) and (b). Notices of termination of service were served on 202 Civilian School Masters.

(c) Ranging from 1 to 6 years.

(d) Representations have been made requesting for the withdrawal of the notices. It has not been found possible to accede to the request. Efforts have, however, been made to absorb as many of the School Masters as possible in alternative appointments.

**Shri Keshavlengar:** Can we have an assurance that alternative jobs will be found for these discharged persons and when they are so found their services will be deemed to be continuous ?

**Shri Tyagi:** In the month of June about 33 were declared surplus and all of them were absorbed. In July, 184 were surplus and 95 of them have been absorbed in service. If alternative jobs are found and within a short period I shall try to see that their past services are also counted.

**श्री भक्त बर्षान :** क्या इस मुझाव पर भी विचार किया गया है कि इन सिविलियन टीचर्स में से, जिनकी आयु और स्वास्थ्य ठीक हो उनको मिनिस्ट्री के रैंक्स दे दिये जाय ?

**श्री त्यागी :** जी हाँ ।

**Shri K. C. Sodhia:** What reasons led to the giving of notice to these school masters ?

**Shri Tyagi :** When these civilian school masters were employed they were told that they were being employed against temporary posts and that these posts are generally reserved or combatants. As soon as the combatants were surplus and could take over these posts the civilians had to go.

### Defence Training Centres

\*588. **Shri D. C. Sharma :** Will the Minister of Defence be pleased to state :

(a) how many Training Centres are maintained in India for the Army and the Air Force ; and

(b) whether it is proposed to open any more Centres of this nature ?

**The Minister of Defence (Dr. Katju):** (a) Army Force 65. Air Force 12.

(b) Yes, but no decisions have yet been taken on any of the proposed additional centres.

**Shri D. C. Sharma:** May I know what is the scope of the training at these centres ?

**Dr. Katju :** It is a very wide question and I would like to have notice.

**Shri D. C. Sharma:** May I know how many persons were benefited by this training at the Army Units and the Air Force Units ?

**Dr. Katju :** I have not got the figures just now.

**Shri D. C. Sharma:** May I know if any technical personnel is imported from abroad for the purpose of this training or it is imparted only with our country's resources ?

**Dr. Katju :** So far as technical personnel from abroad is concerned I do not think so.

**श्री भक्त बर्षान :** क्या इस तरह की भी कोई संस्था खोलने का विचार किया जा रहा है, ताकि हमारे इन युवकों को ट्रेनिंग के लिये बाहर विदेशों में न जाना पड़े और इनको यहीं पूरी शिक्षा मिल जाय ?

**डा० काटजू :** जी हाँ बहुत जोरों से ।

### Tobacco Excise Duty

\*589. **Shri Dabhi :** Will the Minister of Finance be pleased to state when Government propose to appoint the Expert Committee, recommended by the Taxation Enquiry Commission, to go fully into the question of the 'capability' criterion of tobacco for purposes of levying excise duty thereon ?